

16.04 ¼ hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2003(Substitution for Article 263).

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHANDRAKANT KHAIRE : Sir, I introduce the Bill.

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